

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 2364**

Answered on Monday the 18th December, 2023/ AGRAHAYANA 27, 1945 (SAKA)

Health Sector Grant to Local Governments

2364. SHRIMATI PRAMILA BISOYI:
SHRI N. K. PREMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the funds released by 15th Finance Commission as health sector grant utilization to local Governments for the Financial Years 2021-22, 2022-23 and till October 2023-24, State-wise including Kerala;
- (b) the details of budget utilization certificates submitted by States including Kerala in this regard for the FYs 2021-22 and 2022-23;
- (c) whether there is any conditionality attached to utilize the said grant especially to carry out recurring expenditures by the local Governments; if so, the details thereof;
- (d) the action initiated by the Government on releasing the grants to Kerala without certificates as a special case; and
- (e) the steps taken or proposed to be taken by the Government to expedite the utilization of the said grant during the last two years?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

- (a) State-wise details of 15th Finance Commission recommended health sector grant through local governments released to States including Kerala in the Financial Years 2021-22, 2022-23 and till October 2023-24 are given in Annexure-I.

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- (b) As per the Operational Guidelines issued by the Department of Expenditure for the release of health grant through local governments, the States including Kerala are required to submit Grant Transfer Certificate (GTC) of the previous installment released. Twenty-one states including Kerala have submitted the GTC for the grant released in the Financial Year (FY) 2021-22. GTC has been submitted by two States (Tamil Nadu and West Bengal) for the grant released in the Financial Year (FY) 2022-23.
- (c) to (d) Health sector grant through local governments is to be utilized for the purpose stipulated by the 15th Finance Commission for each component of health grant and as per the component specific approval accorded to each State by the National Level Committee. No request for any relaxation in the guidelines in respect of the State of Kerala has been received so far from the Nodal Ministry.
- (e) Ministry of Health & Family Welfare (MoH&FW) being the Nodal Ministry is continuously monitoring the utilization of the said grant through NHM-PMS portal set up by the Ministry. Further, to push utilization of funds, States have been given flexibility for Inter-component adjustments with the prior approval of the National level Committee (NLC).

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.2364 for 18.12.2023.

State-wise details of Health Grant through Local governments released				
S. No.	Name of State	Amount of Health Grant Released in FY 2021-22 (Rs. in crore)	Amount of Health Grant Released in FY 2022-23 (Rs. in crore)	Amount of Health Grant Released in FY 2023-24, upto 30-10-2023 (Rs. in crore)
1	Andhra Pradesh	488.1527	1.17	489.7675
2	Arunachal Pradesh	46.944	0	0
3	Assam	272.2509	0.002	0
4	Bihar	1116.3054	0	0
5	Chhattisgarh	338.7944	0	0
6	Goa	31.4496	0	0
7	Gujarat	629.22	367.3199	0
8	Haryana	301.379	3.1907	0
9	Himachal Pradesh	98.0099	0	0
10	Jharkhand	444.3983	0.0529	0
11	Karnataka	551.53	0	0
12	Kerala	427.13	94.3	458.0291
13	Madhya Pradesh	922.7992	439.0192	446.61
14	Maharashtra	778.0069	16.6591	0
15	Manipur	42.8771	0	0
16	Meghalaya	58.6484	0	0
17	Mizoram	31.19	0	0
18	Nagaland	57.01	0	0
19	Odisha	461.7673	125.3005	336.1457
20	Punjab	399.6558	0	0
21	Rajasthan	656.171	176.5638	0
22	Sikkim	20.978	0	0
23	Tamil Nadu	805.928	801.0777	0
24	Telangana	418.2015	419.1861	0
25	Tripura	84.082	0	0
26	Uttar Pradesh	1790.7712	38.3167	0
27	Uttarakhand	150.0965	0	0
28	West Bengal	828.0694	826.7221	2.337
x	Total	12251.8165	3308.8807	1732.8893